

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

APPEAL NO. 160 OF 2016

Dated : 23rd January, 2017

In the matter of:

M/s. Print Wizards

Vs.

Tata Power Delhi Distribution Ltd. & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **03.03.2017.**

Court Master